NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/670/(IB)/2017

NAME OF THE PETITIONER(S)

: STANBIC BANK GHANA LTD

NAME OF THE RESPONDENT(S)

: RAJKUMAR IMPEX PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ANIRUDH KRISHNAN P.R. VANDANA

SNEHA PRADEEP

COUNSEL FOR PETITIONER

Sanclara ph

2. SR RADAGOPAL bound for Respondent for Respondent and Swetita SRIDHAR ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to file counter. Time is extended at request. Put up on 13.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

sel ,